

**SUPREME COURT OF INDIA**

The Collegium of the Supreme Court has recommended the names of following two Advocates as Judges of the High Court for the State of Telangana:

1. Shri Laxminarayana Alishetty, and
2. Shri Anil Kumar Jukanti.

The Chief Justice of the High Court for the State of Telangana in consultation with his two senior-most colleagues made the recommendation on 22 December 2022. The Chief Minister and the Governor for the State of Telangana have concurred in the recommendation.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who are conversant with the affairs of the High Court for the State of Telangana in order to ascertain the suitability of the above-named candidates for elevation to the High Court.

For purpose of assessing the merit and suitability of the above-named advocates for elevation to the High Court, we have scrutinized and evaluated the material placed on record. We have also perused the observations made by the Department of Justice on the file.

**1. Shri Laxminarayana Alishetty**

We have considered the opinion of the consultee-Judges and the observations made by the Department of Justice in the file. The inputs provided in the file indicate that he enjoys a good personal and professional image and nothing adverse has come to notice with regard to his integrity. He has twenty six years of standing at the Bar and has specialization in writ litigation, arbitration and civil and commercial litigation. He has a good professional income which reflects on his extensive practice at the Bar. His appointment would add to the representation of the OBC category on the Bench of the High Court.

Having regard to the material on record and all relevant factors, the Collegium is of the considered view that Shri Laxminarayana Alishetty is deserving and suitable for being appointed as Judge of the High Court for the State of Telangana.

**2. Shri Anil Kumar Jukanti**

We have perused the opinion of the consultee-judges and the observations made in the file. The inputs provided by the Government in the file indicate that he enjoys a good personal and professional image and nothing adverse has come to notice with regard to his integrity. The candidate has put in more than twenty years of practice at the Bar. He has appeared in matters relating to taxation, civil and criminal law, service law and constitutional cases with specialization in taxation. Our consultee-colleagues have found him suitable for appointment as a Judge of the High Court.

Having regard to the above, the Collegium is of the considered view that Shri Anil Kumar Jukanti is suitable for being appointed as Judge of the High Court for the State of Telangana.

In view of the above, the Collegium resolves to recommend that S/Shri (1) Laxminarayana Alishetty, and (2) Anil Kumar Jukanti, Advocates, be appointed as Judges of the High Court for the State of Telangana. Their *inter se* seniority be fixed in terms of the existing practice.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

12 July 2023

